NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Coram:

CA(CAA) No. 2/230-232/NCLT/AHM/2017
Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

Name of the Company:

Mapaex Remedies Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 SWATI SOPARKAR ABVOCATE PETITIONER Substitutes

2

ORDER

Learned Advocate Mrs. Swati Soparkar present for Petitioner.

Application is filed to withdraw. Registry to scrutiny, list the matter on 18.04.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of April, 2017.